

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:661
ANSWERED ON:25.02.2010
ALLOTMENT OF CNG FILLING STATIONS
Ramshankar Dr.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) Whether the Government is contemplating to allot more CNG filling stations in Agra City; and
- (b) If so, the time by which approval is likely to be granted in this regard?

Answer

MINISTER OF PETROLEUM & NATURAL GAS (SHRI MURLI DEORA)

(a) & (b): The requirement of CNG stations in a Geographical Area (GA) is decided by the authorized entity for that GA on the basis of commercial considerations. M/s Green Gas Limited (GGL), a Joint Venture Company of GAIL (India) Ltd & Indian Oil Corporation, is the authorized entity to undertake City Gas Distribution Network in Agra. It is in the process of opening up new CNG stations in Agra city.